

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
EXECUTION APPLICATION NO. 20 of 2025  
IN  
O.A. NO. 678 of 2023  
(Under Section 25 of the National Green Tribunal Act, 2010)**

**IN THE MATTER OF:**

JRF RWA & ORS. ....APPLICANTS  
VERSUS  
GOVERNMENT OF NCT OF DELHI & ORS. ....RESPONDENTS

**INDEX**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>PAGE NO.</b>
1.	Additional Affidavit to place on record proof of further non-compliance by R.No. 1/ MCD to the Hon'ble Tribunal's directions to stop all dumping of waste vide its Order dt. 03.04.2025 in E.A. 20 of 2025 and to its Order dt. 25.02.2025 in O.A. 678 of 2023.	<b>1-2</b>
2.	<b>Annexure 1 (colly):</b> Pictures showing piles of mixed municipal solid waste dumped at the Block-H Dhalao despite clear Tribunal directions and MCD's undertaking to the contrary.	<b>3-12</b>
3.	<b>Annexure 2(colly):</b> Pictures showing piles of mixed municipal solid waste dumped at the Block-D Dhalao despite clear Tribunal directions and MCD's undertaking to the contrary.	<b>12-20</b>
4.	Proof of Service	<b>21</b>

**Dated: 22.04.2025**  
**Place: New Delhi**

*Jangpura*  
**(Jangpura Extension Residents Forum RWA)**  
**SPA HOLDER**

**THROUGH COUNSEL**

*A. Bhushan*

(Nipun Bhushan)  
Advocates,  
Bhushan & Associates,  
i-34, GF, Jangpura Ext.,  
New Delhi-110014  
Mobile: 9958799788  
Email: [adv.nipunbhushan@gmail.com](mailto:adv.nipunbhushan@gmail.com)

Enrolment No.-D/8131/2022

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI  
EXECUTION APPLICATION NO. 20 of 2025**

IN

**O.A. NO. 678 of 2023**

(Under Section 25 of the National Green Tribunal Act, 2010)



**IN THE MATTER OF:**

JRF RWA & ORS.

....APPLICANTS

VERSUS

GOVERNMENT OF NCT OF DELHI & ORS.

....RESPONDENTS

**ADDITIONAL AFFIDAVIT TO PLACE ON RECORD PROOF OF FURTHER  
NON-COMPLIANCE BY R.NO. 1/ MCD TO THE HON'BLE TRIBUNAL'S  
DIRECTIONS TO STOP ALL DUMPING OF WASTE VIDE ITS ORDER DT.  
03.04.2025 IN E.A. 20 OF 2025 AND TO ITS ORDER DT. 25.02.2025 IN O.A. 678  
OF 2023**

I, Yogeshwar Mohan Mahajan, aged 70 years, S/o Late Sh. Som Nath Mahajan, R/o N-13, Jangpura Extension, Dist. South East, Delhi, do hereby solemnly declare and state as under:-

1. That I am the President of Applicant No. 1, i.e., '**Jangpura Extension Residents Forum RWA**' in the Execution Application titled above and being well conversant with the facts and circumstances of the case, I am competent to swear this Additional Affidavit.
2. That further, **Applicants 2-5 have authorized me**, to carry out the proceedings on their behalf before this Hon'ble Tribunal in the instant Execution Application. The authorization includes, *inter alia*, swearing this Additional Affidavit.

I further solemnly declare and state as under:

**R.NO. 1/MCD IS DISOBEYING THIS HON'BLE TRIBUNAL'S UNAMBIGUOUS  
DIRECTIONS AND ALSO DISOBEYING ITS OWN UNDERTAKING**

- A. It must be noted that R.No. 1/MCD has been relentlessly disobeying the direction issued to it by this Hon'ble Tribunal vide its Order dated 25.02.2025 in O.A. 678 of 2023 (marked as Annexure 1 in E.A. 20/2025) and has been brazenly disobeying its own undertaking as recorded in this Hon'ble Tribunal's Order dated 03.04.2025 in E.A. 20 of 2025 by wilfully omitting to stop the dumping of waste at the Block-H and Block-D dhalao which were closed down by this Hon'ble Tribunal vide its Order dated 25.02.2025 in O.A. 678 of 2023.

**Photos showing continued dumping of waste at the Block-H dhalao, during and even after the period of 2 weeks granted to R.No. 1/MCD is annexed herewith as Annexure**

1 (colly) and those showing dumping at the Block-D dhalao have been annexed herewith as Annexure 2 (colly).



*Renu Amarwal*

DEPONENT

### VERIFICATION

I, the above named deponent, presently at New Delhi do hereby verify that all what is contained in my foregoing Additional Affidavit is true and correct to the best of my knowledge and belief.

Verified and signed at New Delhi on this 22nd day of April, 2025.

*A. Bhushan*  
 I identified the deponent who  
 has signed in my presence  
 D/8/31/2022

**ATTESTED**  
 NOTARY PUBLIC  
 (INDIA)

*22/04/2025*

*Renu Amarwal*

DEPONENT

PICTURES SHOWING PILES OF MIXED MUNICIPAL SOLID WASTE DUMPED AT THE  
BLOCK-H DHALAO DESPITE CLEAR TRIBUNAL DIRECTIONS AND MCD'S  
UNDERTAKING TO THE CONTRARY



# WASTE DUMPED AT BLOCK-H DHALAO

8th April 2025



GPS Map Camera



**New Delhi, Delhi, India**

School Marg, Jangpura Extension, New Delhi,  
110014, Delhi, India

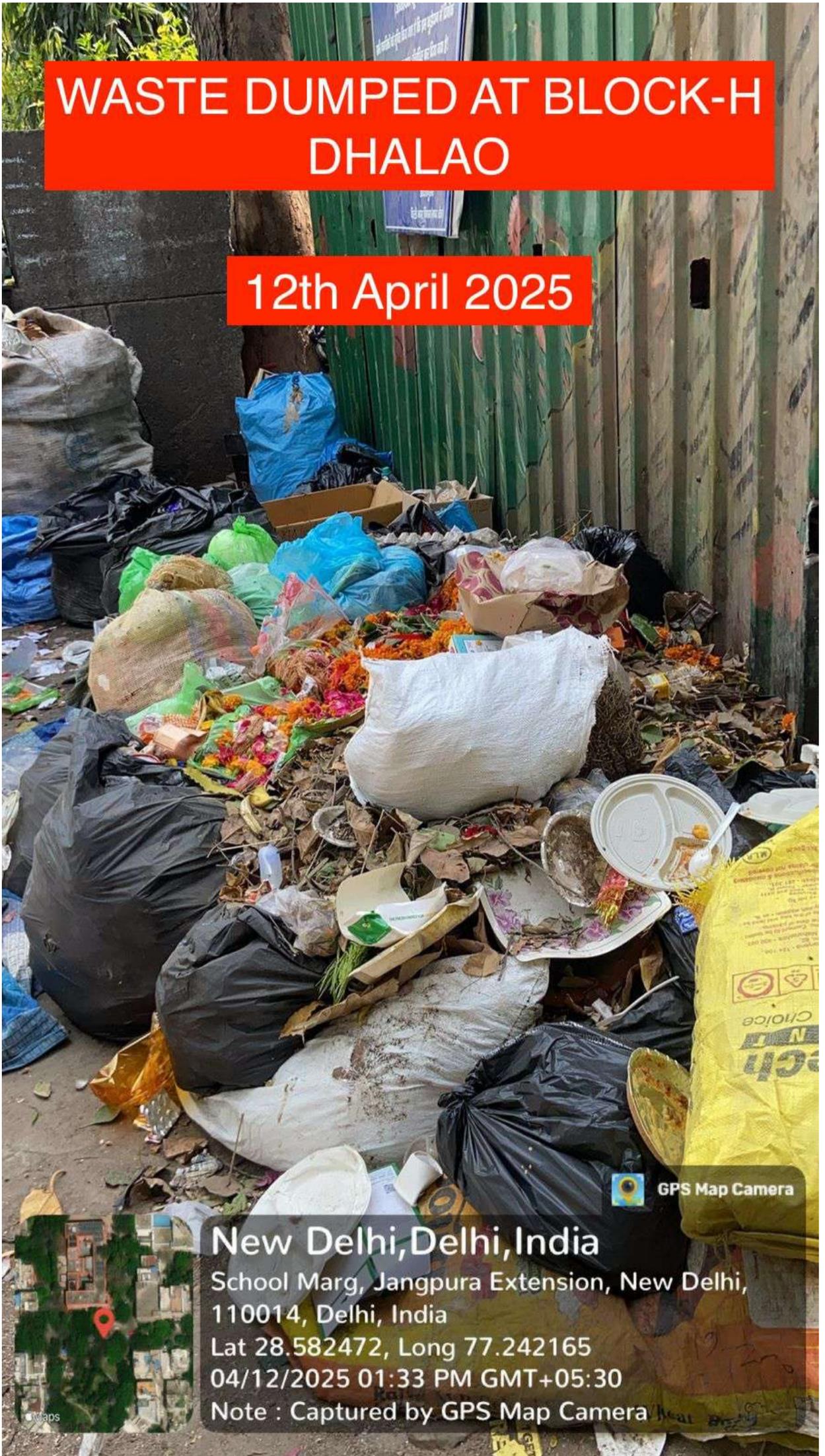
Lat 28.582348, Long 77.242200

04/08/2025 11:19 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-H DHALAO

12th April 2025



New Delhi, Delhi, India

School Marg, Jangpura Extension, New Delhi,  
110014, Delhi, India

Lat 28.582472, Long 77.242165

04/12/2025 01:33 PM GMT+05:30

Note : Captured by GPS Map Camera



WASTE DUMPED AT BLOCK-H  
DHALAO

15th April 2025



GPS Map Camera

New Delhi, Delhi, India

School Marg, Jangpura Extension, New Delhi,  
110014, Delhi, India

Lat 28.582341, Long 77.242226

04/15/2025 02:45 PM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-H DHALAO

16th April 2025

दिल्ली नगर निगम  
 (नगर सेवा)  
 (आवारागार कृपाया)  
 आवारागारों को कृपया निम्न प्रकार से ही धरा कृपाया में डालें।  
 19.07.2025 से कृपाया कृपाया कृपाया: कृपायागार का कृपाया कृपाया है।  
 कृपाया कृपाया कृपाया कृपाया (कृपायागार) में NCO से JE  
 कृपाया (store) से कृपाया कृपाया FCTD का कृपाया 19.07.2025  
 से कृपाया कृपाया  
 कृपाया कृपायागार से कृपाया कृपायागार  
 आवारागारगार  
 दिल्ली नगर निगम (नगर सेवा)



GPS Map Camera



**New Delhi, Delhi, India**  
 School Marg, Jangpura Extension, New Delhi,  
 110014, Delhi, India  
 Lat 28.582335, Long 77.242263  
 04/16/2025 06:28 AM GMT+05:30  
 Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-H DHALAO

19th April 2025



GPS Map Camera



New Delhi, Delhi, India

School Marg, Jangpura Extension, New Delhi,  
110014, Delhi, India

Lat 28.582350, Long 77.242249

04/19/2025 09:03 AM GMT+05:30

Note : Captured by GPS Map Camera



# WASTE DUMPED AT THE BLOCK-H DHALAO

22nd April 2025

दिल्ली नगर निगम  
(नया क्षेत्र)  
(अव्यवस्थाक सूचना)  
सभी नगरिकों को सूचित किया जाता है कि इस कुड़ेदान में दिनांक  
23-07-2025 से कूड़ा इकट्ठा करना पूर्णतः प्रतिबन्धित कर दिया गया है।  
कृपया इसके स्थान पर नया क्षेत्र (नया क्षेत्र) में MCO के J.E  
works (store) के पास स्थित नए FCTS पर दिनांक 19-07-2025  
से कूड़ा इकट्ठा करें।  
आपके सहयोग के लिए धन्यवाद  
आभारप्रमुख  
दिल्ली नगर निगम (नया क्षेत्र)



GPS Map Camera



New Delhi, Delhi, India

School Marg, Jangpura Extension, New Delhi,  
110014, Delhi, India

Lat 28.582352, Long 77.242201

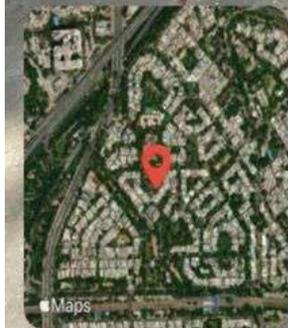
04/22/2025 06:52 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-H DHALAO

23rd April 2025

दिल्ली नगर निगम  
(नया क्षेत्र)  
(असहजक चयन)  
नी नीमडियों को सुरक्षित किया जाता है कि इस कृषिदान में दिल्ली  
23.02.2025 से कड़ा डालना पुनः प्रतिबन्धित कर दिया गया है।  
सुप्रा इसको स्थान पर (19.02.2025) में MCD को JE  
works (store) को पास किया गए FCTS पर दिल्ली 19.02.2025  
से कड़ा डाली।  
आपको स्थलों को दिए समझाएं  
आपकेसुख  
दिल्ली नगर निगम(नया क्षेत्र)



New Delhi, Delhi, India

School Marg, Jangpura Extension, New Delhi,  
Delhi 110014, India

Lat 28.582373, Long 77.242225

04/23/2025 09:29 AM GMT+05:30

Note : Captured by GPS Map Camera



GPS Map Camera

**PICTURES SHOWING PILES OF MIXED MUNICIPAL SOLID WASTE DUMPED AT THE  
BLOCK-D DHALAO DESPITE CLEAR TRIBUNAL DIRECTIONS AND MCD'S  
UNDERTAKING TO THE CONTRARY**



# WASTE DUMPED AT BLOCK-D DHALAO

07th April 2025



GPS Map Camera



**New Delhi, Delhi, India**  
 Hakikat Rai Road, Jangpura Extension, New  
 Delhi, Delhi 110014, India  
 Lat 28.579458, Long 77.245459  
 04/07/2025 06:42 AM GMT+05:30  
 Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-D DHALAO

08th April 2025



GPS Map Camera

New Delhi, Delhi, India

Hakikat Rai Road, Jangpura Extension, New Delhi, Delhi 110014, India

Lat 28.579428, Long 77.245586

04/08/2025 08:16 AM GMT+05:30

Note : Captured by GPS Map Camera



# WASTE DUMPED AT BLOCK-D DHALAO

13th April 2025



GPS Map Camera



## New Delhi, Delhi, India

Mannu Marg, Jangpura Extension, New Delhi,  
Delhi 110014, India

Lat 28.579481, Long 77.245479

04/13/2025 09:11 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-D DHALAO

15th April 2025



GPS Map Camera



**New Delhi, Delhi, India**

Hakikat Rai Road, Jangpura Extension, New  
Delhi, Delhi 110014, India

Lat 28.579435, Long 77.245452

04/15/2025 06:46 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-D DHALAO

16th April 2025



GPS Map Camera



**New Delhi, Delhi, India**

Hakikat Rai Road, Jangpura Extension, New  
Delhi, Delhi 110014, India

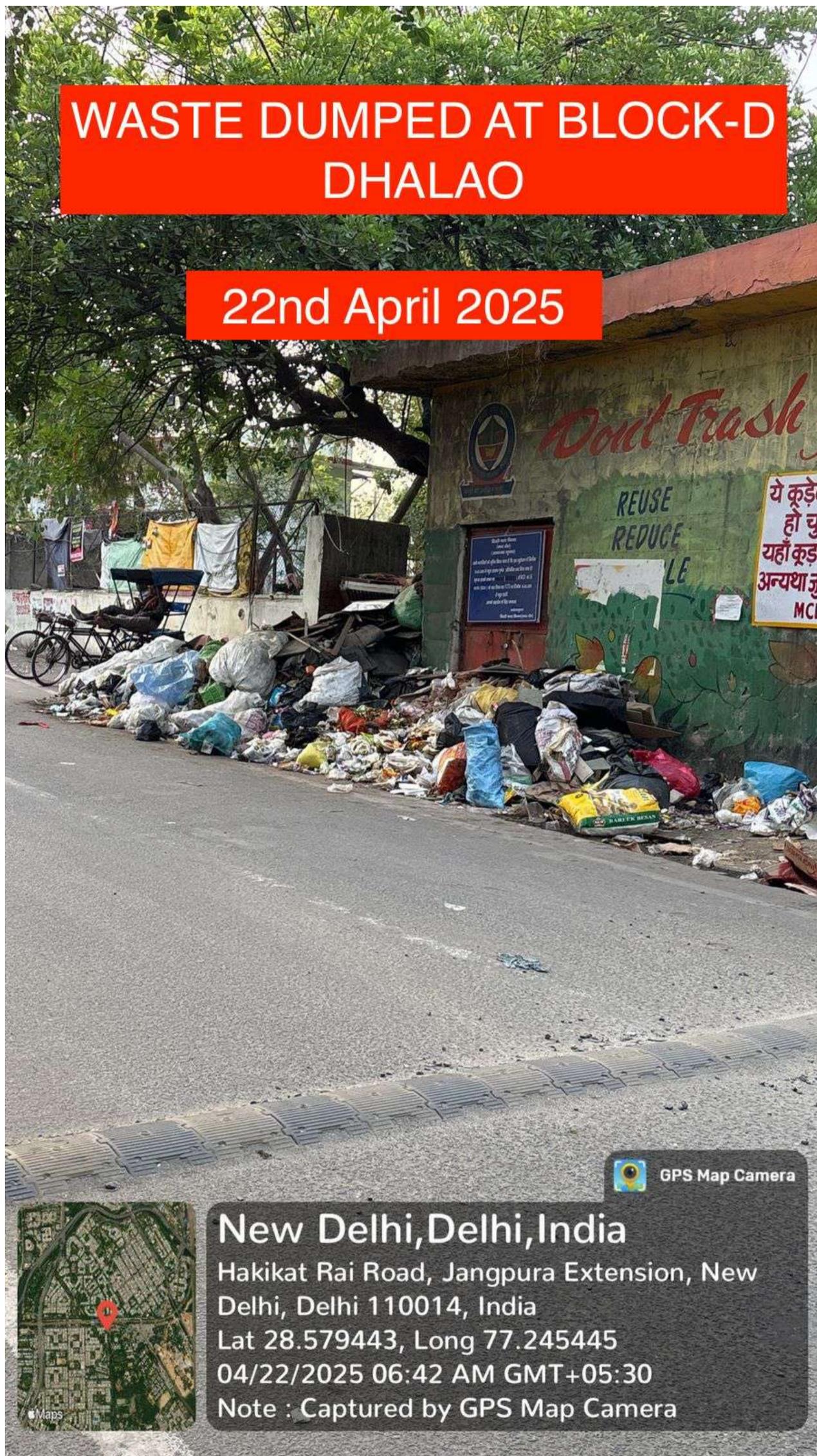
Lat 28.579352, Long 77.245506

04/16/2025 06:43 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-D DHALAO

22nd April 2025



GPS Map Camera



**New Delhi, Delhi, India**

Hakikat Rai Road, Jangpura Extension, New  
Delhi, Delhi 110014, India

Lat 28.579443, Long 77.245445

04/22/2025 06:42 AM GMT+05:30

Note : Captured by GPS Map Camera

# WASTE DUMPED AT BLOCK-D DHALAO

23rd April 2025



GPS Map Camera



**New Delhi, Delhi, India**  
 Hakikat Rai Road, Jangpura Extension, New  
 Delhi, Delhi 110014, India  
 Lat 28.579443, Long 77.245437  
 04/23/2025 08:15 AM GMT+05:30  
 Note : Captured by GPS Map Camera

## PROOF OF SERVICE



Nipun Bhushan <adv.nipunbhushan@gmail.com>

### Advance Service of Execution Application to be filed before the Hon'ble National Green Tribunal in O.A. 678/2023

Nipun Bhushan <adv.nipunbhushan@gmail.com>  
To: commissioner@mcd.nic.in, chdpcc@nic.in, psud@nic.in

Wed, Apr 23, 2025 at 1:03 PM

Dear Sir/Ma'am,

Please find attached below a copy of the 2nd Additional Affidavit showing your continued disobedience of law, of the Tribunal directions and of your own undertaking, being filed in E.A. 20/2025.

Best Regards,

 2nd Additional Affidavit E.A. 20 of 2025 .pdf



**Nipun Bhushan**  
Advocate

**Bhushan & Associates**  
Address: i-34, Ground Floor, Jangpura Ext., ND-14  
Mobile: +91-9958799788  
Email: [adv.nipunbhushan@gmail.com](mailto:adv.nipunbhushan@gmail.com)

CONFIDENTIAL COMMUNICATION: This email message and any attachment thereto may contain privileged and confidential information for the use of the individual or entity to which the email is intended. If the reader of this message is not the intended recipient, the reader is hereby notified that any dissemination, distribution or copying of this communication is prohibited. If you have received this communication in error, please delete the content received and inform us at the earliest.

[Quoted text hidden]